IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 689/2016

IN THE MATTER OF:

EMAAR MGF Land Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391(2) & 394

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Rajeev k. Goel, Advocate

For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 09.02.2018.

(M. M. KUMAR)
PRESIDENT

Sd1-

(DEEPÄ KRISHAN) HON'BLE MEMBER